

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 18th day of July, 2003.

Original Application No. 763 of 2003.

Hon'ble Maj. Gen. K.K. Srivastava, Member- A.

Hon'ble Mr. A.K. Bhatnagar, Member- J.

Vishwanath Ram, presently posted as Assistant Post Master, Head Post Office, Ballia. R/o Anand Nagar, Nai Basti, Distt. Ballia.

.....Applicant

Counsel for the applicant :- Sri Rajeev Trivedi

V E R S U S

1. Union of India through its Secretary , Postal Department, New Delhi.
2. Chief Post Master General, U.P Parimandal, Lucknow.
3. Post Master General, Gorakhpur.
4. Superintendent of Post Offices, Ballia/^{Head}Post Office, Ballia.
5. Director General, D/o Post, New Delhi.
6. S.S. Singh, Post Master, Head Post Office, Ballia.
7. N.M. Rathi, Post Master, Head Post Office, Kanpur.
8. Shekh Rahimullah, Post Master, Head Post Office, Varanasi.
9. Umashankar Nath, Post Master, Head Post Office, Faizabad.
- 10.D.P. Tripathi, Post Master, H.P.O, Pratapgarh.
- 11.S.N. Tripathi, Post Master, H.P.O, Shahjahanpur.
12. Ikram Hussain Khan, Post Master, H.P.O, Basti.

.....Respondents

Counsel for the respondents :- Sri G.R. Gupta

O R D E R (Oral)



ORDER

By Hon'ble Maj. Gen. K.K. Srivastava, Member- A.

In this O.A filed under section 19 of the Administrative Tribunals Act, 1985, the applicant has prayed for a direction to respondent Nos. 1 to 4 to promote the applicant on the post of H.S.G-I from 06.01.2002, the date he is entitled for promotion with all consequential benefits.

2. The case of the applicant is that he was appointed as clerk in the respondent's establishment on 17.01.1966. One Sri Shubh Sharma Singh was appointed as clerk on 01.04.1966. Therefore, S.S. Singh is junior to the applicant. The applicant has also stated in the O.A that in the circle gradation list dt. 31.12.1985, the applicant is shown at Sl.No. 1265 whereas Sri S.S. Singh is at Sl.No. 1267. However, Sri S.S. Singh, who is junior to the applicant, was promoted to the post of H.S.G- II w.e.f 24.04.1997 under B.C.R and has further been promoted to H.S.G-I w.e.f 06.01.2002. Thus the respondents have ignored the claim of the applicant.

3. Aggrieved by the action of the respondents, the applicant filed several representations last being representation dated 01.04.2003 (Annexure A-8). The learned counsel for the applicant has submitted that no decision has been conveyed by the respondents even on the previous representations filed by the applicant.

4. In our opinion, the interest of justice shall better be served, if the respondent No. 2 is directed to decide the representation of the applicant dated 01.04.2003 within specified time by a reasoned and speaking order. The O.A is accordingly finally disposed of at the admission stage itself with direction to respondent No. 2 i.e. Chief Post Master General, U.P Circle, Lucknow to decide the representation of the applicant dt. 01.04.2003 within three months from the date of communication of this order.

There shall be no order as to costs.

/Anand/

Member- J.

Member- A.